

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 778 of 2020

IN THE MATTER OF:

VRG Healthcare Pvt. Ltd.

...Appellant

Vs

VRG Infrastructure Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Shreeyash U. Lalit, Advocates.

For Respondent: Mr. P. K. Mittal, Advocate.

O R D E R
(Through Virtual Mode)

19.03.2021: Learned counsel for the parties submit that talks for settlement are at an advanced stage and they are hopeful of a productive outcome. The appeal is accordingly adjourned at request.

Let the appeal be listed 'for hearing' on **15th April, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc